

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

RA-79/2015 in  
OA-1070/2012

**New Delhi, this the 16<sup>th</sup> day of July, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Sh. A.K. Bishnoi, Member (A)**

Dalip Kumar  
Ex. SFA(GD), ID No. 14392,  
R/o H.No. 05/498 Ground Floor,  
Near Bharat Dairy, Vaishali,  
Ghaziabad, UP. ... Applicant

(None present)

## Versus

Union of India through

1. The Special Secretary R  
Cabinet Secretariat GOI, Room No. 7,  
Bikaner House (Annexe) Shahjahan Road,  
New Delhi.
2. The Under Secretary (Pers B)  
GOI, Cabinet Secretariat,  
New Delhi. ... Respondents  
(through Sh. R.K. Sharma)

## ORDER(ORAL)

**Hon'ble Sh. V. Ajay Kumar, Member (J)**

On 09.11.2017, 11.01.2018 and 22.03.2018, there was no representation for the applicant. Even today, there is no representation.

In the circumstances, the RA is dismissed for default of appearance and non prosecution.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

/ns/